

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 757-758/2022

CHANDRAPAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-06-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL
(VACATION BENCH)

For Appellant(s)

Mr. Vibhav Mishra, Adv.
Ms. Megha Gaur, Adv.
Mr. Shashwat Goel, AOR

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

Mr. Abhinav Singh, Adv.
Mr. Shashank Shekhar Singh, AOR

UPON being mentioned the Court made the following
O R D E R

Mr. Vibhav Mishra, the learned counsel for appellants Nos. 1-2 mentioned these appeals. He states that he has informed all other advocates appearing in these appeals that he will be seeking adjournment. As per his request, adjournment is granted.

List after summer vacation before the appropriate Bench.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER